

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 472/2007
This, the 8th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)
Hon'ble Mr. J.P. Shukla, Member (A)

Bipin Bihari Sharma aged about 32 years son of shri Ram Autar Sharma
resident of Shashtri Nagar, Post Office Manakpur, Gonda.

Applicant.

By Advocate: None

Versus

1. Union of India, through Secretary, Post and Telegraph Department Central Secretariat, New Delhi.
2. Chief Post Master General U.P. Division G.P.O. Lucknow.
3. Superintendent of Post Office, Gonda Division, Gonda
4. Assistant Superintendent Post, Gonda/Enquiry Officer.

Respondents.

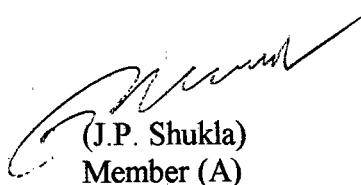
By Advocate: Shri Sandeep Chandra

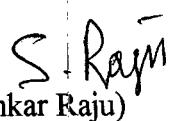
Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

As against the order of dismissal no appeal has been filed by applicant, O.A. stands disposed of with liberty to applicant to prefer an appeal against the impugned order, which shall be considered on merits by the appellate authority without any issue of limitation by passing a reasoned order within 2 months from the date of receipt of appeal. No costs.

The preliminary objection filed by respondents is taken on record.


(J.P. Shukla)
Member (A)


(Shankar Raju)
Member (J)

HLS/